

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

STARRED

QUESTIONS AND ANSWERS

Friday, the 23rd March, 2012.

Farmers in Ri-Bhoi

Shri DONBOK KHYMDEIT

Dr. MUKUL SANGMA

(Chief Minister in-charge, Horticulture)

*133. Will the Minister in-charge, Horticulture be pleased to state :-

(a) Whether the Government is aware about the problem faced by the farmers in Ri-Bhoi District specifically with Ginger?

(a) Yes, Sir.

(b) If so, what remedial measures have been taken up by the Government in this matter?

(b) The Department has taken up this matter with the concerned agencies.

PMGSY Roads

Shri SAYEEDULLAH NONGRUM

Shri H. D. R. LYNGDOH

[Minister in-charge, Public Works (Roads)]

*134. Will the Minister in-charge, Public Works (Roads) be pleased to state :-

(a) What is the No. of PMGSY Roads sanctioned by Government of India for the State per annum?

(a) Sir, the number of PMGSY roads sanctioned for the States is as follows:

Year 2001-02 99 nos.

Year 2005-06 30 nos.

Year 2006-07 26 nos.

Year 2008-09 36 nos.

Year 2011-12 18 nos.

(b) If so, the no. of roads sanctioned and completed till date?

(b) Sir, the total no. of road works sanctioned is 209. Of which 148 numbers have been completed.

Status of Polytechnics

Shri MARCUISE N. MARAK

Prof. R. C. LALOO
(Minister in-charge, Education)

*135. Will the Minister in-charge, Higher & Technical Education be pleased to state :-

(a) The status of Jowai Polytechnic?

(a) Jowai Polytechnic is functional.

(b) The status of Tura Polytechnic?

(b) Tura Polytechnic is functional.

(c) The status of Williamnagar Polytechnic?

(c) Government has approved the Plan and Estimates amounting to ₹.8 Crores as prepared by PWD. Work order is being issued by PWD.

Police Out Post at Khanduli

Shri E. C. B. BAMON

Shri H. D. R. LYNGDOH
[Minister in-charge, Home (Police)]

*136. Will the Minister in-charge, Home (Police) be pleased to state :-

(a) Whether the Government has a plan to construct a permanent Building for Office-cum-resident of Battalion stationed at Khanduli?

(a) No Sir, not at present.

(b) Whether the Government has a plan to set up Police out Post at Khanduli?

(b) No Sir, not at present.

(c) Whether the Government has a plan to shift Police out Post from Saitsama to Khanduli?

(c) No, Sir.

- (d) Whether the Government is aware that Assam Battalion is collecting fees/tax from the vehicles plying through Khanduli-Lapangap Road? (d) A report to this effect was carried in a local newspaper and the District Administration concerned was asked to take requisite action in the matter.

Health Sub-Centre

Shri DONBOK KHYMDEIT

Shri ROWELL LYNGDOH
(Deputy Chief Minister in-charge,
Health & Family Welfare)

*137. Will the Minister in-charge, Health & Family Welfare be pleased to state :-

- (a) Whether the Government has any plan to upgrade the Health Sub-Centre of Umshaken into a PHC? (a) No, Sir.
- (b) If so, what steps have been taken by the Government in this regard? (b) Does not arise in view of reply to (a) above, Sir.

Power Crisis

Shri SAYEEDULLAH NONGRUM

Shri A. T. MONDAL
(Minister in-charge, Power)

*138. Will the Minister in-charge, Power be pleased to state :-

- (a) Whether the Government is committed on tackling the Power crisis in Garo Hills? (a) Yes Sir.
- (b) If so, the action taken for the same? (b) Sir, the Agia-Nangalbibra Transmission line will be commissioned soon and provide on alternative line to Garo Hills. Under APDRP, Substations have been renovated, and new transmission lines installed. The Ganol Hydro Electric Project is also being undertaken for supply of power to Garo Hills Districts.

Umsning-Jagi Road

Shri DONBOK KHYMDEIT

Shri H. D. R. LYNGDOH
[Minister in-charge, Public Works
(Roads)]

*139. Will the Minister in-charge, Public Works (Roads) be pleased to state the status of Umsning-Jagi Road (0-80 KM) in connection with the proposal for an intermediate lane of this road?

Sir, proposal for up-gradation of Umsning-Jagi Road (0-80 Km) has been sent to NEC Secretariat for inclusion under NEC Programme during 12th Five Year Plan.

Overloaded Trucks

Shri MARCUISE N. MARAK

Shri A. T. MONDAL
(Minister in-charge, Transport)

*140. Will the Minister in-charge, Transport be pleased to state what is the Government doing about the overloaded trucks in NH-62?

Sir,

1. The Government has issued a Notification directing that vehicles shall not be allowed to carry loads in excess of the prescribed carrying capacity and that any excess load carried by any vehicles should be off loaded.

2. The Government has further instructed the Deputy Commissioners and Superintendents of Police to carry out regular and intensive checking of overloading of Trucks.

3. In pursuance of these instructions and orders, the District Authorities have been carrying out the checking of overloading by deploying the Police personnel and the Transport Enforcement Staff at their disposal. Besides the routine check by Transport Department's staff, the District Authorities have also been conducting Mobile Courts to check the overloading of vehicles.